

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 13  
IA No. 436/JPR/2022  
IA No. 271/JPR/2023  
IA No. 124/JPR/2024  
IA No. 136/JPR/2024  
IA No. 163/JPR/2024  
IA No. 192/JPR/2024  
CP No. (IB)- 213/9/JPR/2019  
Under Section 9 of IBC, 2016

**In the matter of:**

**Mr. Sohan Lal**

**... Operational Creditor/Applicant**

**Versus**

**Jaipur Scientific Agriculture Solution Pvt. Ltd.**

**... Corporate Debtor/Respondent**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the RP : Prabhansh Sharma, Adv.

For the Respondent : Vishal Purohit, Adv.

**ORDER**

**IA No. 124/JPR/2024**

This application has been filed under Rule 11 of NCLT Rules, 2016 to place on record Constitution of SCC and list of Stakeholder along with the preliminary report. The same is taken on record, subject to just exceptions and disposed of accordingly.

**IA No. 136/JPR/2024**

This application has been filed under Regulations 5(1) (B) and 34 of IBBI Regulation 2016 to place on record the asset memorandum. The same is taken on record, subject to just exceptions and disposed of accordingly.

Solr

Solr

M.S.

**IA No. 192/JPR/2024**

The 2<sup>nd</sup> progress report for the period from 01.01.2024 to 31.03.2024. The same is taken on record, subject to just exceptions and disposed of accordingly.

**CP No. (IB)- 213/9/JPR/2019**

List the matter along with all pending IAs on 13.05.2024.

Sdr

(Rajeev Mehrotra)  
Technical Member

Sdr

(Deep Chandra Joshi)  
Judicial Member

April 17, 2024